

F.No. 01(03)/Roster/CESTAT/2025  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 26.08.2025

**ORDER NO. 158 of 2025 (REVISED)**

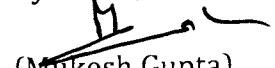
Hon'ble President is pleased to order the sitting commencing from **01.09.2025** to **28.11.2025** for **CESTAT, Mumbai** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 01.09.2025 to 05.09.2025	Mr. S. K. Mohanty, Hon'ble Member (Judicial)	Chamber Work
	Dr. S. K. Pati, Hon'ble Member (Judicial) and Ms. R. Bhagya Devi, Hon'ble Member (Technical)	Customs and Excise Division Bench matters
From 08.09.2025 to 28.11.2025	Mr. S. K. Mohanty, Hon'ble Member (Judicial) and Mr. M. M. Parthiban, Hon'ble Member (Technical)	Customs and Excise Division Bench matters
From 01.09.2025 to 28.11.2025	Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial)	Service Tax Division Bench matters
From 08.09.2025 to 28.11.2025	Dr. S. K. Pati, Hon'ble Member (Judicial)	Single Member Bench matters

Note:

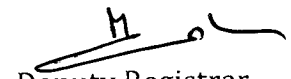
- From 08.09.2025 to 28.11.2025, in the event of leave/tour of a Judicial Member in any of the Division Bench, Dr. S. K. Pati, Member (Judicial) will sit in that Division Bench. In the event of leave/tour of a Technical Member in any of the Division Bench, the other available Division Bench will hear all the Division Bench matters and the Judicial Member will also sit in Single Member Bench.
- Whenever, a Judicial Member of one Division Bench and the Technical Member of the other Division Bench is on leave/tour, the available Judicial Member and Technical Member will form the Division Bench and hear all the DB lists till such time one of the Members rejoins after the leave/tour period.
- All part heard matters are released for fresh hearing before the regular bench.
- In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" / "court proceedings".

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Mumbai/Bangalore/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai /Bar Association, Mumbai /O/o Commissioner (AR), Mumbai /Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar